

(b) whether Government have since received the report of the said committee and if so, its main findings;

(c) the total loss suffered by the Electricity Board, industries and commercial establishments on account of the damage ;

(d) the time by when the repair works are likely to be completed, and

(e) the action taken or proposed to be taken against the persons found responsible for the damage?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL) :
(a) and (b) No, Sir. As far as we are aware, no enquiry has been ordered so far by Mysore Government.

(c) It is estimated by Mysore State Electricity Board that they would suffer a loss of about Rs. 60 lakhs on account of loss of revenue in the period of about 15 days that the power generation would have to be shut down for repairs in the tunnel of the Sharavathy Project. Power supply would, however, be arranged from alternative sources and, therefore, industries and commercial establishments would not suffer loss.

(d) It is understood that the repairs would be completed in early September, 1972.

(e) Does not arise since no responsibility for damage has been fixed so far.

FLOW OF HEADWATERS THROUGH GANGES FROM FARAKKA

75. SHRI DWIJENDRALAL SEN GUPTA :

SHRI SUHRID MULLICK CHOUDHURY:

SARDAR AMJAD ALI :

DR. R. K. CHAKRABARTI :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government's attention has been drawn to the white paper pub-

lished by the West Bengal Government regarding flow of head-waters through the Ganges from Farakka project; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL) :

(a) No, Sir.

(b) Does not arise.

PETRO-CHEMICAL COMPLEX AT HALDIA

76. SHRI SUHRID MULLICK CHOUDHURY: SHRI DWIJENDRALAL SEN GUPTA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) what progress has so far been made in setting up of Petro-chemical complex at Haldia;

(b) how many workmen are at present working there;

(c) when the said complex will be completed and commissioned; and

(d) what will be the employment potentiality of the said complex on completion?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) to (d) There is no proposal to set up a Petro-chemical complex at Haldia in the Fourth Plan period. However, the Government approved in November 1971 the establishment of a fertilizer project at Haldia by the Fertilizer Corporation of India, envisaging an annual production of 3,79,000 tonnes of nitrophosphate fertilizer, 1,65,000 tonnes of urea fertilizer, 60,000 tonnes of soda ash and 41,250 tonnes of menthanol. The estimated cost of the project is about Rs. 88 crores. Preliminary steps for implementing the project are in hand. These include conclusion of licence agreements with foreign parties for process know-how and contract for design